

4

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/184/2016
NAME OF THE PETITIONER(S) : Venkatraman Shivkumar
NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Petitioner	A. V. Mohan
2/	A. Rangan	Counsel for com	A. Rangan
3.	KAVITHA BALAJI	Counsel for R2 & R3	K. Balaji
4.	J. Pachappan.	Counsel for R4 & R11	J. Pachappan

ORDER

Counsel for petitioner present. Counsel for R2 & R3, counsel for R4 & R11 are present. No representation on behalf of R5, R6, R12 & R13. Final opportunity is provided to the respondents for filing counter, failing which appropriate order will be passed. Put up on 07.09.2017 at 10.30 A.M.

89/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)